

BOHRA FASHIONS PRIVATE LIMITED**CLAIM REGISTER - FINANCIAL CREDITORS**

SR NO	CLAIMANT AND ADDRESS	MAIL ADDRESS	DATE OF RECEIPT OF CLAIM	AMOUNT OF CLAIM				DOCUMENTS SUBMITTED
				PRINCIPAL	INTEREST	OTHERS	TOTAL	
1	Aditya Birla Finance Ltd. 10th Floor, Rtech Park, Nirlon Complex, Off Western Express Highway, Goregoan (East), Mumbai-400063	Sandeepan.Mandal@adityabirlacapital.com Nikhil.Rodrigues@adityabirlacapital.com Iftikhar.Ahmad@adityabirlacapital.com rajendra.pednekar@adityabirlacapital.com Akshita.Bhargava@adityabirlacapital.com	31.05.2022	1182802	65490	1772	1250064	1. Form C dtd 31.05.22 2.Sanction Letter and other legal documents; 3. Accounts statements 4. ID prrof of signatory
2	Poonawalla Fincorp Limited (Formerly Magma Fincorp Ltd.) 601, 6th Floor, Zero One IT Park, Sr No 79/1, Ghorpadi, Mundhwa Road, Pune - 411036	bhavesh.darji@poonawallafincorp.com Sharma.Sanjay@poonawallafincorp.com meghana.rami@poonawallafincorp.com	04.06.2022	1390339	25240	87071	1502650	1. Form C dated 04.06.22 2. Statement of Account 3. Agreement 4. Authority Letter

AMOUNT REJECTED	AMOUNT ADMITTED	REASON FOR REJECTION	SECURITY INTEREST	INTIMATION
0	1250064		Nil	06.06.2022 07.06.2022
87030	1415620	1. Foreclosure Charges of Rs 69517/-, GST of RS 12513 and Cbp of Rs 5000/- totalling to Rs are disallowed as the presently account ins not being foreclosed.	Nil	06.06.2022 06.06.2022